

- II. (a) Annual Report and Accounts of the Ali Yavar Jung National Institute for the Hearing Handicapped (AYJNHH), Mumbai, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 4404/16/16]

Report and Accounts (2013-14, 2014-15) of various institutes and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री: [प्रो. (डा.) राम शंकर कथेरिया]: महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:—
- (i) (a) Annual Report and Accounts of the National Institute of Technology, Mizoram, Aizawl, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 4331/16/16]
- (ii) (a) Annual Report and Accounts of the Malaviya National Institute of Technology, Jaipur, Rajasthan, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 4333/16/16]
- (iii) (a) Annual Report and Accounts of the National Institute of Technology Warangal, Andhra Pradesh, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 4334/16/16]
- (iv) (a) Annual Report and Accounts of the National Institute of Technology, Karnataka, Surathkal, Mangalore, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 4329/16/16]
- (v) (a) Annual Report and Accounts of the National Institute of Technology, Silchar, Assam, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 4330/16/16]

- (vi) (a) Third Annual Report of the National Institute of Technology, Meghalaya, Shillong, for the year 2013-14.
 - (b) Annual Accounts of the National Institute of Technology, Meghalaya, Shillong, for the year 2013-14, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- [Placed in Library. *See* No. L.T. 4332/16/16]
- (vii)(a) Fourth Annual Report of the National Institute of Technology, Meghalaya, Shillong, for the year 2014-15.
 - (b) Annual Accounts of the National Institute of Technology, Meghalaya, Shillong, for the year 2014-15, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 4336/16/16]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Central Institute of Classical Tamil (CICT), Chennai, for the year 2014-15.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 4320/16/16]

Report of the National Commission for Scheduled Castes (NCSC)

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सांपला): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- (1) A copy each (in English and Hindi) of the following papers, under clause (6) of article 338 of the Constitution:—
 - (a) Report of the National Commission for Scheduled Castes (NCSC) on the Problems of Migrant SCs in obtaining Caste Certificates, New Delhi, May, 2013.
 - (b) Explanatory Memorandum on the above-said Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying of the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 4118/16/16]